

**Central Administrative Tribunal
Principal Bench**

**CP No.67/2017
In
O.A. 3023/2016**

New Delhi this the 30th day of January, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Smt. Bhateri Devi,
W/o Sh. Zile Singh,
r/o Vill. Baldhan Klan,
r/o Vill. Baldhan Klan,
Distt. Rewari (Haryana)

...Petitioner

(By Advocate : Ms. Sonika for Mr. Yogesh Sharma)

Versus

1. Sh. A.K. Puthia,
General Manager,
Northern Railway, Baroda House,
New Delhi.
2. Sh. Anuj Prakash,
Divisional Railway Manager,
Northern Railway, Firozpur Division,
Firozepur

.... Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Proxy counsel for the petitioner submits that the order of this Tribunal has been complied with as respondents have passed the necessary orders.

2. Accordingly, this C.P. is dismissed. Notices issued to the respondents are discharged.

**(Raj Vir Sharma)
Member (J)**

**(Shekhar Agarwal)
Member (A)**

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